

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


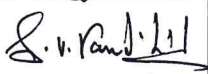
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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.260/252/HDB/2017
NAME OF THE COMPANY	Vasati Homes Private Limited
NAME OF THE PETITIONER(S)	Vasati Homes Private Limited
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S.V. RAMA KRISHNA	Adv.	sravankrnm@gmail.com 9848403691	
S.V. VANSI KRISHNA	Adv.	svvkassociates@gmail.com 8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr. S.V. Ramakrishna and Shri S.V. Vanshi Krishna, Learned Counsels for the Applicant Company.

RoC report dated 21.12.2017 is also received. The Learned Counsel was pressing for final orders.

Orders reserved.


Member (T)


Member (J)